

ORISSA HIGH COURT

FILING REPORT AS ON :16/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	WA/0000941/2022	STATE OF ODISHA VS AJIT KUMAR SATPATHY	SARAJ KANTA SAMAL, AGA VS	// () //
2	WPC(OAC)/0001269/2011	KARUNAKAR SAHOO VS SECY., SCHOOLA ND MASS EDUCATION DEPT.	MANAS CHAND VS	// () //
3	WPC(OAPC)/0000073/2001	MANORAMA DEI VS SECRETARY, S AND ME DEPTT	BIDYADHAR PRADHAN VS	// () //

# ORISSA HIGH COURT

MISC CASES FILED on :16/07/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	400/2022 FAO/40/2022	MANAGER LEGAL, M/S. TATA AIG G.I.CO. LTD.-MP	ADAM ALI KHAN
2	434/2022 CRLREV/202/2022	VIKASH MODI-MP	DILIP KUMAR SAHU
3	693/2022 WPC(OAC)/1165/2009	DR. RAGHUNATH MISHRA-MP	B.P.TRIPATHY
4	694/2022 WPC(OAC)/1211/2005	AHESAN MD.-MP	
5	721/2022 MACA/253/2022	M/S. ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
6	1072/2022 CRLA/677/2021	SWADHIN PUTY-MP	ASUTOSH TRIPATHY
7	1073/2022 CRLA/677/2021	SWADHIN PUTY-MP	ASUTOSH TRIPATHY
8	2350/2022 WA/941/2022	STATE OF ODISHA-MP	SARAJ KANTA SAMAL, AGA
9	2351/2022 WA/941/2022	STATE OF ODISHA-MP	SARAJ KANTA SAMAL, AGA
10	2352/2022 WA/941/2022	STATE OF ODISHA-MP	SARAJ KANTA SAMAL, AGA
11	9496/2022 WP(C)/14980/2020	DR.SURESWARI SAMANTARAY-MP	T.PANIGRAHI